

**CC NO. 100/2019**  
**CBI VS. KHEMAN SINGH VERMA & ORS.**

**25.08.2020**  
**COURT HEARING THROUGH VIDEO CONFERENCING**

**Present:-** **Sh. Sunil Verma**, Ld. PP for CBI.  
Accused Kheman Singh Verma, Ajay Kumar Sharma, Shyam Babu, Sunil Kumar Sharma, S. D. Pillai and Lal Mani are present on bail.  
**Sh. Daleep Singh**, Adv. for accused Kheman Singh Verma.  
**Ms. Vipasha Sharma**, Adv. for accused Shyam Babu.  
**Ms. Rajni Suchita Lugun**, Adv. for accused Jeet Ram Gaur.  
**Sh. N. L. Sahai**, Adv. for accused S. D. Pillai.  
Accused Jeet Ram Gaur and Arun Kumar Mishra are absent.


On oral request, accused Jeet Ram Gaur is exempted from personal appearance for today only through his counsel, who is present.

The file is not before me.

Ahlmad is directed to get the court file scanned and get the copy of the same to me, at the earliest. Ahlmad is also directed to send a written request letter through whatsapp or email to the concerned branch in this regard.

Put up for supplying the scanned copy of the court file, further proceedings and for arguments on charge on 15.09.2020.

At this stage, date is changed to **16.09.2020**, on the request of Id. Counsel for accused Jeet Ram Gaur.

  
**(RAKESH KUMAR SHARMA)**  
**SPECIAL JUDGE (PC ACT), CBI-06**  
**ROUSE AVENUE COURTS, DELHI**  
**25.08.2020**

**CC NO. 101/2019**  
**CBI VS. KHEMAN SINGH VERMA & ORS.**

**25.08.2020**  
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**Ms. Vipasha Sharma**, Adv. for accused Shyam Babu.  
**Ms. Rajni Suchita Lugun**, Adv. for accused Jeet Ram Gaur.  
**Sh. N. L. Sahai**, Adv. for accused S. D. Pillai.  
Accused Jeet Ram Gaur is absent.


On oral request, accused Jeet Ram Gaur is exempted from personal appearance for today only through his counsel, who is present.

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**25.08.2020**

**CC NO. 99/2019**  
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**Ms. Rajni Suchita Lugun**, Adv. for accused Jeet Ram Gaur.  
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**SPECIAL JUDGE (PC ACT), CBI-06**  
**ROUSE AVENUE COURTS, DELHI**  
**25.08.2020**

**CC NO. 98/2019**  
**CBI VS. KHEMAN SINGH VERMA & ORS.**

**25.08.2020**  
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**Sh. N. L. Sahai**, Adv. for accused S. D. Pillai.  
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**CC NO. 97/2019**  
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**25.08.2020**  
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**SPECIAL JUDGE (PC ACT), CBI-06**  
**ROUSE AVENUE COURTS, DELHI**  
**25.08.2020**

**CC NO. 96/2019**  
**CBI VS. KHEMAN SINGH VERMA & ORS.**

**25.08.2020**  
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